

Annexure-2

Name of the corporate debtor: MEGAA BAKERS PRIVATE LIMITED ; Date of commencement of CIRP: 30.06.2022; List of creditors as on: 16.08.2022

In accordance with Section 25(2) (e) , IBC ,2016

List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim			Details of claim admitted							Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of Claim Accepted (₹)	Amount of claim not admitted (₹)	Interest @ 8% as per Regulation 16(A)(7) for calculation of Voting Share (₹)	Total Claim for Voting Share (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC			Amount of contingent claim
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

